

प्रेस विज्ञप्ति PRESS RELEASE संपर्क प्रभाग, सेबी भवन, बांद्रा कुर्ला कॉम्प्लेक्स, बांद्रा (पूर्व), मुंबई - 400 051 Communications Division, SEBI Bhavan, Bandra Kurla Complex, Bandra (E), Mumbai – 400 051 दूरभाष / Tel: +91-22-26449000 ईमेल / email:press@sebi.gov.in वेबसाइट /website: www.sebi.gov.in

PR No.72/2025

SEBI and IEPFA Conducted the third "Niveshak Shivir" at Amritsar - Proactive Joint Initiative to Minimize Unclaimed Assets and Facilitate Investor Claims for Unpaid Dividends and Shares

The Securities and Exchange Board of India (SEBI) and the Investor Education and Protection Fund Authority (IEPFA), Ministry of Corporate Affairs, jointly organized the third "Niveshak Shivir" at Amritsar, Punjab on November 01, 2025. This investor outreach initiative aims to assist shareholders in reclaiming unpaid dividends and unclaimed shares and thereby, reduce the volume of unclaimed investor assets in the system.

The Shivir was organized in collaboration with key Market Infrastructure Institutions (MIIs) —BSE, NSE, CDSL & NSDL and Registrar and Transfer Agents (RTAs) -KFin Technologies Ltd., MUFG Intime India Pvt. Ltd., & Bigshare Services Pvt. Ltd.

The day-long Shivir witnessed enthusiastic participation from over 223 investors and claimants from Amritsar and surrounding areas. The event featured 17 dedicated service desks under one roof, offering end-to-end assistance on:

- The process for claiming dividends and shares that have remained unclaimed for over six years;
- On-the-spot updating of KYC and nomination details;
- Prompt resolution of claim-related issues;
- Processing of pending claims submitted to IEPFA

The Niveshak Shivir enabled direct facilitation of unpaid dividends and claims pending for over six to seven years, provided on-the-spot KYC and nomination updates, and addressed IEPFA claim issues. Dedicated kiosks were set up by stakeholder companies and RTAs, allowing investors to interact directly with officials and eliminate the need for intermediaries.

The event was graced by Smt. Anita Shah Akella, CEO of IEPFA and Joint Secretary, Ministry of Corporate Affairs; Shri Binod Sharma, General Manager, SEBI; Lt. Col Aditya Sinha, General Manager, IEPFA; along with other senior officials from SEBI, IEPFA, MIIs, and RTAs.

Additionally, SEBI and IEPFA, in collaboration with other MIIs, launched an insightful explainer video conceptualized by CDSL IPF "Understanding the Process of Claiming Unpaid Dividends through IEPFA".

This third edition of the Niveshak Shivir series underscores SEBI and IEPFA's shared commitment to investor protection and financial empowerment. Similar events are proposed to be conducted in other cities with significant unclaimed investor assets.

Mumbai

November 11, 2025